

**BIO-DATA FOR THE POST OF JUDICIAL MEMBER
IN ARMED FORCES TRIBUNAL**

1. Name :
2. Father's Name :
3. Date of Birth :
4. Educational Qualification :

Sl. No.	Name of the University / Institution	Degree	Year of passing	Percentage of 41Marks	Subject

5. Details of legal practice :
6. Date of joining in Judicial Service :
7. Details of posting :

Sl. No.	From (date)	To (date)	Name of the Court	Remarks

8. Details of International Assignment, Membership, Publications etc. :
9. Date of appointment as High Court Judge :
10. Whether serving or retired :
11. Date of Superannuation :
12. Present posting / occupation, if retired :

13. Official Address with telephone number :
14. Residential Address with telephone number :
15. Details of Judicial Experience (in not more than 100 words) :
16. Special Knowledge in dealing with Service matters and related laws :

The information furnished above is true and correct to the best of my knowledge and belief.

Note : Please note that non-furnishing of relevant information in Column 15 & 16 may result in non-consideration of application.

Signature

Name _____

Place :

Date :